

of five aircraft of 100 plus capacity is also under the consideration of Government and a decision is expected to be taken soon.

EXHIBITION OF FILMS IN CALCUTTA

1195. SHRI P. C. MITRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that certain films, duly censored and passed by the Film Censor Board for universal exhibition, were forcibly opposed for exhibition in certain cinema houses in Calcutta and other places in West Bengal on the grounds that the films were anti-Chinese ;

(b) whether it is also a fact that as a result thereof the exhibitors had to withdraw the pictures from the concerned cinema houses ; and

(c) if the answer to parts (a) and (b) above be in the affirmative, whether the Union Government have drawn the attention of the Government of West Bengal to the open violation of Fundamental Rights embodied in the Constitution in West Bengal by such incidents, and if so, what has been the West Bengal Government's reaction to that note ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) and (b) According to information received from the State Government, two demonstrations were held on 17th and 23rd May, 1969 in front of a cinema hall in Calcutta screening the film "Shatranj" which had been granted a 'U' certificate by the Central Board of Film Censors. As a result of the second demonstration the management stopped further exhibition of the film. The State Government have reported that the management did not seek any police protection. The State Government have also intimated that there were again demonstrations on 28th May in front of two other cinema halls in Calcutta leading to the discontinuance of the exhibition of this film. On 29th May, 1969 the extremists staged a demonstration before a cinema hall on Dum Dum Station Road de-

manding stoppage of screening of the Hindi film. 'Kismat', for its anti-China bias. The proprietors of the cinema hall agreed to stop the exhibition of the film.

(c) It is hoped that the State Government will extend necessary protection to all persons engaged in pursuit of lawful activities.

A. R. C.

1196. SARDAR RAM SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the ARC has not been able to complete its work and is likely to ask for a few more extensions for the completion ;

(b) if so, whether the Commission have indicated any definite dateline for the completion of its work ;

(c) the total amount so far spent on the Commission, including salaries of the staff, payments to Members, travelling allowances etc. so far ;

(d) the number of reports which the Commission has presented and the total number of recommendations made therein ; and

(e) the number of recommendations which have been accepted so far by the Government and the financial implications thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) and (b) The Administrative Reforms Commission has yet to report on certain areas of administration. The resolution setting up the Commission requires it to make its report to the Government as soon as practicable. The Commission has stated that it is not possible to indicate the exact date by which its work is likely to be completed, but that it is making all efforts to complete it as early as possible.

(c) Rs. 57,21,013 (upto May 1969).

(d) The Commission has so far submitted thirteen reports containing 362 recommendations.

(e) Decisions on most of the recommendations contained in the following six reports have been taken :

- (1) Problems of redress of citizens' grievances.
- (2) Machinery for planning (interim report).
- (3) Machinery for planning (final report).
- (4) Public Sector undertakings.
- (5) Finance, accounts and audit.
- (6) Economic administration.

A statement giving details of the recommendations in the first four of these reports that had been accepted (with or without modifications) or rejected or were still under consideration was laid on the Table of the House in reply to Unstarred Question No. 1405 on 19th March 1969. Statements showing Government's decisions on the fifth report were laid on the Table of the House on 21st March, 1969, 16th May 1969 and 22nd July 1969. A similar statement on the sixth report was laid on the Table of the House on 7th August, 1969.

NON-ABSORPTION OF THE CENTRAL GOVERNMENT EMPLOYEES

1197. SARDAR RAM SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what is the number of Central Government employees at present who have not been absorbed by Government for taking part in Central Government employees' strike last year ;

(b) the reasons for the non-absorption of the employees; and

(c) whether Government propose to take a lenient view about them also?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) According to the information received so far, the number of employees not reinstated in service is 1972.

(b) They are not covered by the relaxations granted by the Government from time to time.

(c) There is no such proposal under consideration at present.

CENTRAL LEGISLATION ON JUDGES AND JUDICIAL OFFICERS

1198. SHRI THILLAI VILLALAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government have under consideration a proposal to bring forward a Central legislation to regulate the selection and services of judges and other judicial officers in all levels of the judiciary in the country; and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :
(a) No, Madam.

(b) Does not arise.

GUN SHELLS SEIZED ON DELHI-HARYANA BORDER

1199. SARDAR NARINDAR SINGH BRAR :
SARDAR GURCHARAN SINGH TOHRA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government, has been drawn to a newspaper report appeared in the "Hindustan Times" of 10th July, 1969 to the effect that some anti-aircraft gun shells have been seized by the police in a raid on Delhi-Haryana border recently ;

(b) if so, what are the details in this regard ; and

(c) whether some Air Force personnel are involved in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :
(a) Yes, Madam.